OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: WEST, DISTRICT: DELHI

DUTY ROSTER OF JUDICIAL MAGISTRATE (WEST) DISTRICT FOR THE MONTH OF SEPTEMBER -2024

The following Judicial Magistrate First Class of Wes. District will work as Duty Magistrate, on the dates noted against their names. It is enjoined upon the Duty Magistrate to hold trial of accused persons involved in perty cases whenever necessary and to attend to all urgent matters, such as recording of dying declaration etc. whenever such matter is placed before them. They should always be available in their homes on the day of duty.

On Sundays, Second Saturday and other holidays, they are required to reach to court by 11:00 AM and remain there up to 05:00 PM or till the disposal of remand and other misc, work whichever is later. On working days Duty Magistrates shall remain in the court till 05:00 r/M. The duty Magistrate would be assisted by his/her own staff.

Sr.	Name of the Judicial Magisterate First Class	Working days	Holiday	Room No.
No.				
)1	Dr. Anecza Bishnoi, J.M.F.C R/o Flat No. F:901, 9th Floor, Tower F, Faridabad, Haryana-121009 (e-mai:- read-man05mcwest@gmail.com)	02-09-2024	01-09-2024 (SUNDAY)	353
02	Ms. Sukriti Singh, J.M.F.C R/o F- 221 Second Floor, E Block Amar Colony, Lajpat Nagar-4, Delhi -110024 (e mail:- readermm04west@gmail.com)	03-09-2024	÷	268
)3	Sh. Ankit Karan Singh, J.M.F.C. R/o 2"4, 3rd Floor, Jai Durga Apartments, Tagore Park, Delhi- 110009 (c.mail :-kkjudicialofficer2020@gmail.com)	04-09-2024 05-09-2024	E	30
04	Sh. Gaurav Katariya, J.M.F.C R/o II 3/21, 3rd Floor, Shrihari Finclave, Sector-18 Rohini Delhi -110085 (e mail :-niwest0001@gmail.com)	06-09-2024 07-09-2024		207 (Extn. Block)
05	Ms. Akansha Gautam, J.M.F.C R/o 2 16, Type-IV, Karkardooma Judicial Residential Complex Delhi (e-mail: - mmmahilacourt04west@gmail.com)	28-09-2024	08-09-2024 (SUNDAY)	252
06	Ms. Mansi Malik, J.M.F.C R/o B-703, Officers Residential Complex, Sector -26 Rohini, Delhi (e mail:-mmniact01west@gmail.com)	09-09-2024 10-09-2024	·•1	· 03 (CBA-I)
07	Sh. Karanbir Singh,J.M.F.C R/o 3 ^{-d} l ⁻ loor,,C-7,160-161, Sector-8, Rohini Delhi (e mail:-readermm05west@gmail.com)	11-09-2024		04 (CBA-I)
08	Ms. Shivli Talwar, J.M.F.C R/o Λ 2 /112, First Floor, Safdarjung Enclave, New Delhi -110029 (e-mail:-readermahilacourt01west@gmail.com)	12-09-2024		358
09 .	Sh. Dev Sarohh, J.M.F,C. R/o B 104, Judicial Officers Complex, Sec-26 Rohini , Delhi (e-mail:- rencermm1west@gmail.com)	13-09-2024		341
10	Ms. Alka Singh, J.M.F.C R/o Flat No. 504, B Block, Judge Apartment, Rohini Sector 26 Bawana Road, Delhi -110042 (e mail mmmahilacourt03west@gmail.com)	30-09-2024	14-09-2024 (2 nd SATURDAY)	245
11	Ms. Deshin Golechha, J.M.P.C R/o 401, Tower 4 & 5 the Amarullis, Karol Bagh, Block 67, Delhi- 110005 (e mail:- dtc-west@ddc.nic.in)		15-09-2024 (SUNDAY) 16-09-2024 (MILAD-UN- NABI OR ID-E- MILAD)	102 (Extn. Block)
12	Ms. Karuna, J.M.P.C R/o Flat No. 1932, Sector-30, Noida, U.P. (e mail-readermm02west@gmail.com)	17-09-2024 18-09-2024		158
13	Ms. Kirandeep Kaur, J.M.F.C. R/o II.No. 2071, Ground Floor, Delhi Administration Flats, Gulabi Bagh, Delhi-110007 (e-mail:-readercourtni04@gmail.com)	19-09-2024 25-09-2024		103 (CBA-II)
14	Sh. Shashank Nandan Bhat, J.M.F.C R/o B-104, Naveen Apartments Dwarka, Sector-05, New Delhi-110075 (e mail:- judicialmm02west@gmail.com)	20-09-2024		. 356
15	Ms. Charu Asiwal, J.M.F.C R/o A-125, DDA Flats, New Ranjeet Nagar, New Delhi-110008 e.mail: mm05wcst@gmail.com)	21-09-2024	22-09-2024 (SUNDAY)	336-A
16	Sh. Rahul Verma, J.M.F.C R/o E-302, Pragati Vihar Hostel, Lodhi Road, Delhi (e-mail:-niact03west@gmail.com)	23-09-2024 24-09-2024		102 (CBA-II)
17 .	Ms. Swati Bhardwaj, J.M.F.C R/o 11. No. 211, 3 rd Floor, Avtar Enclave, Paschim Vihar(West) Delhi-63 (e-mail:- court355thc@gmail.com)	26-09-2024		355
18	Sh. P. Bhargav Rao, J.M.F.C R/o House No. C-2, Block B-1, Khasra No. 876/2, Sant Nagar, Burari, Delhi – 110084 (e mail:-mm03wcst@gmail.com)	27-09-2024	-:	292
dian.			100	

REMARKS:

- On holiday the Duty Magistrate of the day shall also deal with all the challans of traffic/STA/Impounded Vehicle pertaining to Darya Ganj, Kamla Market, Model Town & Paschim Vihar traffic circles.
- When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.
- Duty Magisterate shall hold court on Sundays, Second Saturdays and Holidays etc. in Room Numbers mentioned against their names.
- 04. It is impressed upon all the Judicial Magistrate First Class, West District, Delhi to remain available in their court and to perform their judicial work till 5 p.m.,including deciding remand and bail application, and signing of orders passed on the day, as also on warrants, for example, release warrants, remand warrants etc., and not to leave such work for the Duty Magistrate of that day.(Reference No. 1956-2008/CMM/West/ADD/DR/2014 dated 05-06-2014)
- 04(a) In case any Magistrate has to leave court before 5 pm due to unavoidable reasons he/she shall inticate the undersigned and the Duty Magistrate of the day of the said reasons before leaving the court. In absence of any such intimation, the Duty Magistrate would perform the work of the said Presiding Officer only after taking a written report from the Reader / Ahlmad of the said Court about the non availability of the Presiding Officer, which shall thereafter be sent to the undersigned.((Reference No.1956/2008/CMM/West/ADD/DR/2014 dated 05-06-2014).
- 05. It is clarified that on working days, all the Bail applications & Superdari Applications shall have to be heard by the concerned court.
- Of All the I.d. Judicial Magistrate First Class, West Distret, Delhi shall comply the directions received from time to time regarding disposal of the work from Honble High Court of Delhi, New Delhi and from I.d. Principal District & Sessions Judge (West), Delhi.
- The Ld. Judicial Magisterate First Class, West District, Delhi deputed for duty and the staff of their courts who will work on Holidays will be entitled to avail Special Casual Leave (Compensatory Leave) in lieu of the duty performed on such day (s) as per rules. The special casual leave (compensatory) of the Judicial Magistrate First Class, West District, Delhi shall be routed through and after verification by undersigned. The Judicial Magistrate First Class, West District, Delhi while forwarding the application of the staff for grant of such special casual leave (compensatory) shall verify that the official concerned had actually worked on a particular date.
- In case of emergency the Duty Magistrate is not available due to some inevitable reasons he/she will send a formal request two days in advance for change of duty alongwith the written consent/willingness of the officer agreeing to perform duty in his/her place, to the office of the undersigned.
- The Judicial Officer who are deputed as Duty Magistrate, if summoned for the day, of such day of duty to appear as witness in a court located in court complex other than the place of posting will send a formal request in advance to the court where he/she has to appear as a witness for his/her exemption from court attendance for that date, he /she may do so in the forenoon session, under intimation to the undersigned. (Ref: standing order issued by the l.d. District Judge-I & Sessions Judge, Delhi. Video NO. 42534-684/DM/Gaz. Dated 26-10-1999.)
- In case, if any information regarding Inquest U/s 196 Bharatiya Nagarik Suraksha Sanhita-2023 is received between 10.00 A.M to 5.00 P.M. on a working day, the same shall be moved before the undersigned for marking it further.
- It is clarified that on working day, if any Inquest information is received by the Duty Magisterate after 05:00 P.M. till 9.59 A.M. on the immediate succeeding day, then the same shall be deemed to be marked to the concerned Duty Magistrate of the day, who shall proceed to conduct the inquest proceedings and no formal marking of such Inquest by the undersigned shall be required.
- If any inquest information is received by the Duty Magistrate on holiday, then the same shall be deemed to be marked to the Duty Magisterate of the day, who shall proceed to conduct the inquest proceedings and no formal marking of such Inquest shall be required.

(SONAM GUPTA)
Chief Judicial Magistrate
West District, Delhi

No. 25 108

..........CJM(West)/DR/2024

Dated, Delhi the 23.68-24

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi Through I.d. Principal District & Sessions Judge, (West), Delhi

02. The I.d. Principal District & Sessions Judge, (HQ), Delhi

05. The Ld. Ld. Principal District & Sessions Judge, (West), Delhi

04. The Ld. Principal District & Sessions Judge all district Delhi/New Delhi

05. The I.d. officer Incharge, Pool Car, Tis Hazari Courts, Delhi

06. The I.d. CJMs, all District, Delhi/New Delhi,

07 The Ld. ACJM & all Ld. Judicial Magistrate First Class, West District, Tis Hazari Courts, Delhi.

08 The Director of Prosection, Tis Hazari Courts, Delhi.

09. The Commissioner of Police, Delhi

10. The I G (Prison), Tihar Jail, Delhi/New Delhi.

11. The Secretary, Bar Association, Tis Hazari Courts, Delhi

12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi

I.aw Officer, Tihar Jail, Delhi/New Delhi.

14. For Uploading on centralized web-site through LAYERS

15. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi.

16. The Care Taking Branch, (Hq) & West Tis Hazari Courts, Delhi

17. Reader to the court of undersigned.

18. The Cash Branch, West District, Tis Hazari Courts, Delhi.

19. PS to Ld. Principal Discrict and Sessions Judge(West) District, Delhi

20. Office file

Chief Judicial Magistrate West District, Delhi